

**THE HIGH COURT OF MEGHALAYA
AT SHILLONG**

NOTIFICATION

Dated, Shillong ____ February, 2018.

No. HCM.II/30/2018Estt/_____. In supersession of all previous orders in this behalf, Hon'ble the Chief Justice is pleased to constitute Interview Board for the post of contingent staff comprising of the following members.

1. Smti M.D. Challam, Director, MSJA
2. Shri S. Dev, Assistant Registrar (Accounts)

By Order,

REGISTRAR GENERAL

Memo No. HCM. II/30/2018Estt/ 513 A Dated, Shillong 21st February, 2018

Copy to :-

1. The Joint Registrar-cum- Secretary to Hon'ble the Chief Justice, High Court of Meghalaya.
2. The Private Secretary to Hon'ble Mr. Justice S.R. Sen, High Court of Meghalaya, Shillong.
3. The Registrar, High Court of Meghalaya, Shillong.
4. Smti. M. B. Challam, Director, Meghalaya State Judicial Academy, Shillong
5. The Deputy Registrar (Admn), High Court of Meghalaya, Shillong.
6. The Deputy Registrar (I&A), High Court of Meghalaya, Shillong.
7. The Deputy registrar (Admn. II), High Court of Meghalaya, Shillong.
8. Shri S. Dev, Assistant Registrar (Accounts), High Court of Meghalaya, Shillong.
9. The Chief Librarian, High Court of Meghalaya, Shillong.
10. The Chief Translator (I/c Stationery), High Court of Meghalaya, Shillong
11. The Public Relations Officer, High Court of Meghalaya, Shillong.
12. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
13. Office file.


REGISTRAR GENERAL